

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, DELHI**

Original Application No. 723/2024

IN THE MATTER OF:

News Item titled "खनन माफिया ने खोखला कर दिया इंदौरा" appearing in divyahimachal.com dated 13.05.2024.

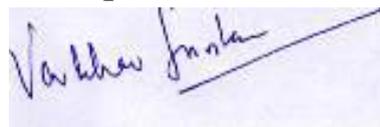
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Dated: 03.10.2025

Place: Shimla

Respondent No. 1



Through Counsel

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, DELHI

O.A. No. 723/2024

IN THE MATTER OF:

News Item titled "खान माफिया ने खोखला कर दिया इंदौरा"
appearing in 'divyahimachal.com dated 30.05.2024.

REPORT BY WAY OF AFFIDAVIT
ON BEHALF OF RESPONDENT NO.
1 i.e. HP STATE POLLUTION
CONTROL BOARD IN
COMPLIANCE TO HON'BLE
NGT'S ORDER DATED 01.07.2025.

MAY IT PLEASE YOUR LORDSHIPS:-

I, Varun Gupta son of Sh. Suman Gupta,
aged 40 years, presently working as Assistant
Environmental Engineer, Regional Office, H.P. State
Pollution Control Board, Dharamshala (duly
authorized to file this affidavit), do hereby solemnly
declare and affirm on oath as under: -

- 1 That the instant original application has been registered by this Hon'ble Tribunal *suo-motu* on the basis of afore-cited news item appearing in divyahimachal.com dated 13.05.2024.
2. That issue involved in this matter relates to illegal mining being done in Kangra district of Himachal

ATTESTED

Oath Commissioner
DHARAMSHALA

Varun Gupta
Asstt. Environmental Engineer
HP State Pollution Control Board
Him Parivesh Bhawan, Dari
Dharamshala, Distt. Kangra (H.P.)

Pradesh by mining mafias on the government lands etc.

3. That vide order dated 01.07.2025, this Hon'ble Tribunal has directed the respondent No. 1 i.e. HP State Pollution Control Board referred as "**State Board**" to file response with respect to following points:-

".....4. The annexure filed alongwith the affidavit of Respondent No. 4 dated 28.06.2025 (page 408) gives the list of stone crushers to whom the mining leases have been granted. Learned Counsel appearing for the State Pollution Control Board seeks three weeks' time to file the affidavit indicating the sources of raw material (stones) and status of environmental clearances and consent position by these stone crushers/leaseholders. Prayer is allowed...."

4. That in compliance to the aforesaid directions, it is submitted that there are total 27 numbers of Stone Crushers established in areas in question of District Kangra, H.P. 26 numbers of stone crushers are having valid Environmental Clearance(s) and valid source of raw materials. One number of stone crusher is closed at site. With regard to the Consent(s) status of the Board under Water (Prevention and Control of Pollution Act, 1974) & Air (Prevention and Control of Pollution) Act, 1981, it is submitted that total 18

ATTESTED

[Signature]
Oath Commissioner
DHARAMSHALA

[Signature]
Asstt. Environmental Engineer
HP State Pollution Control Board
Him Parivesh Bhawan, Dari
Dharamshala, Distt. Kangra (H.P.)

numbers of stone crushers are having valid Consent(s) of the Board and 8 numbers of stone crushers have applied for the Renewal of Consent (RCTO) of the State Board however, their applications have been considered and returned back for some shortcomings and notices in this regard have also been issued to such units to rectify such shortcomings, take proper remedial measures and not to operate the crusher(s) till Renewal of Consent to Operate (RCTO) is granted by the State Board. (The list of stone crushers showing relevant details and notices are annexed as **Annexure R-1/A, collectively**).

5. That in addition to above, it is relevant to mention here that the State Board is regularly monitoring the aforesaid stone crusher(s) to ensure compliance of environmental norms and in case of any violation(s) on the part of unit, regulatory actions under the various environmental laws i.e. Water (Prevention and Control of Pollution Act, 1974) & Air (Prevention and Control of Pollution) Act, 1981 and Environment Protection Act, 1986 are taken, from time to time.
6. That the aforesaid response/affidavit on behalf of the State Board may kindly be taken on record.

ATTESTED

A
Oath Commissioner
DHARAMSHALA

Vaishu Gupta
DEPONENT

Asstt. Environmental Engineer
HP State Pollution Control Board
Him Parivesh Bhawan, Dari
Dharamshala, Distt. Kangra (H.P.)

VERIFICATION:-

I, Varun Gupta, the deponent named hereinabove, do hereby solemnly affirm and state that the contents of this affidavit are true and correct to the best of my knowledge. The contents of 1-6 of the affidavit are correct and derived from the official record. No part of it is false and nothing material has been concealed therefrom.

Verified at Dharamshala on this 3rd day of October, 2025.



ATTESTED

[Signature]
Oath Commissioner
DHARAMSHALA

[Signature]
DEPONENT

Asstt. Environmental Engineer
HP State Pollution Control Board
Him Parivesh Bhawan, Dairi
Dharamshala, Dist. Kangra (H.P.)

Certified that this affidavit has been read over and explained in vernacular/English to Hindi to Sh./Smt. *Varun Gupta age 40 Asst. Eng. H.P.S PCB, Dharamshala.* deponent who seemed to have perfectly understood the same at the time of making thereof

[Signature]
Oath Commissioner

No. 1061 Date 3-10-25 Time 10:00 AM

DEPONENT is identified by Sh./Smt. *Sandeep Kumar Clerk H.P.S PCB*
Signature of the identification *[Signature]*

Oath Commissioner

Certified That The Above Was declared as oath/ affirmation before me as *Dharamshala*
..... This Date 3-10 of 20 25
By Sh./Smt. *Varun Gupta age 40 Asst. Eng. H.P.S PCB Dharamshala*
Deponent who was personally known to me
identified by Sh. *Sandeep Kumar Clerk H.P.S PCB* who is personally known to me.

[Signature]
Oath Commissioner

Status report of Stone Crusher units in respect to OA No. 723 of 2024 titled as "खनन माफिया ने खोखला कर दिया इंदौरा appearing in divyahimachal.com dated 13.05.2024".

S. No.	Name and Address	Source of Raw Material as per the Mining Lease granted by the State Geologist	Environmental Clearance from competent authority	Status of Consent (Valid Till)	Remarks
1	Shivam Stone Crusher Village & PO BariKhad Tehsil Indora Distt Kangra H.P.	River Bed	Yes	17.07.2026	Consent Valid
2	Diamond Enterprises (Stone Crusher Village BariKhad P.O. Lodhwan Tehsil Nurpur Distt. Kangra, H.P.	Terrace Deposit	Yes	31.03.2026	Consent Valid
3	Ankur Stone Crusher Village Pail PO Lodhwan Tehsil Nurpur Distt Kangra HP	Terrace Deposit	Yes	31.03.2026	Consent Valid
5	SCS Stone Crusher Gramin Udyog Village BariKhad P.O. Lodhwan Tehsil Nurpur Distt Kangra HP	Terrace Deposit	Yes	31.03.2026	Consent Valid
6	Mankotia Stone Crusher Village Tipri PO Lodhwan Tehsil Nurpur Distt Kangra HP	Terrace Deposit	Yes	31.03.2026	Consent Valid
7	JV Stone Crusher Village & PO Lodhwan Tehsil Nurpur Distt Kangra Hp	River Bed	Yes	18.04.2025	Directions issued vide this office letter no. 5409-10. dated: 26/09/2025
8	Om Stone Crushers Village Tipri PO Lodhwan Tehsil Nurpur Distt Kangra HP	River Bed	Yes	28.10.2024	Applied and under process. Further directions issued vide this office letter no. 5411-12. dated: 26/09/2025

Vaishu Gupta
 Asstt. Environmental Engineer
 HP State Pollution Control Board
 Him Pariveshi Bhawan, Dari
 Dharamshala, Distt. Kangra (H.P.)

9	Gold Mine Stone Crusher Village & P.O. Lodhwan Tehsil Nurpur Distt Kangra HP	River Bed	Yes	18.10.2024	Directions issued vide this office letter no. 5413-14, dated: 26/09/2025
10	Bhandral Stone Crusher Village Hagwal PO Bhadroya Tehsil-Nurpur Distt Kangra HP	River Bed	Yes	11.07.2026	Consent Valid
12	Kunal Stone Crushers Old GT Road Damtal Tehsil Indora Distt Kangra H.P.	Terrace Deposit	Yes	17.10.2025	Consent Valid
13	Abhi Stone Crushing Co., Old GT Road Damtal Tehsil Indora Distt Kangra HP	Terrace Deposit	Yes	29.01.2026	Consent Valid
14	Krishna Stone Crusher-GT Road-Damtal PO-Mohtli-Town:Damtal	Terrace Deposit	Yes	07-01-2018	Applied and under process. Further directions issued vide this office letter no. 5415-16, dated: 26/09/2025
15	Mehta Bajri Company Vill Sirat PO Damtal Tehsil Indora Distt Kangra HP	River Bed	Yes	23.09.2026	Consent Valid
16	Happy Stone Crusher Unit-I-Dhangu Majra Road Damtal Tehsil Indora Distt Kangra HP	Terrace Deposit	Yes	31.03.2027	Consent Valid
17	New Randhawa Stone Crusher Dhangu Majra Road Damtal Tehsil Indora Distt Kangra H.P.	Terrace Deposit	Yes	31.05.2025	Directions issued vide this office letter no. 5421-22, dated: 26/09/2025
18	AT Stone Crusher Dhangu Majra Road Damtal Tehsil Indora Distt Kangra HP	Terrace Deposit	Yes	12.05.2026	Consent Valid
19	D S Stone Crusher Dhangumajra Road Damtal Tehsil Indora Distt Kangra HP	Terrace Deposit	Yes	22.07.2024	Directions issued vide this office letter no. 5423-24, dated: 26/09/2025

Vijay Gupta
Asstt. Environmental Engineer
HP State Pollution Control Board

20	Jai Shree Hari Gramudyog Stone Crusher Village Bain Attarian P.O. Kandrori Tehsil Indora Distt Kangra HP(Pb). Town: Bain Attarian	Terrace Deposit	Yes	02.05.2026	Consent Valid
21	KK Grit Udyog Village Bain Attarian, P.O. Kandrori Tehsil Indora Distt Kangra HP	River Bed	Yes	02.05.2026	Consent Valid
22	Jai Shankar Stone Crusher VPO Churpur Tehsil-Indora Distt Kangra HP	River Bed	Yes	31.03.2026	Consent Valid
23	Kailash Stone Crusher Village Halley Tehsil Indora Distt Kangra HP	Terrace Deposit	Yes	03.10.2026	Consent Valid
24	Shiv Shankar Industries VPO Indora Tehsil Indora Distt Kangra HP	River Bed	Yes	16.03.2026	Consent Valid
25	Neelkanth Stone Crusher VPO Barota, Tehsil Indora, Distt Kangra HP	River Bed	Yes	30.11.2025	Consent Valid
26	Jai Hari Stone Crusher Village Indora Tehsil Indora Distt Kangra HP	Terrace Deposit	Yes	06.12.2023	Applied and under process. Further directions issued vide this office letter no. 5417-18, dated: 26/09/2025
27	Jai Maa Chintpurni Stone Crusher VPO Mand Manjhwa Tehsil Indora Distt Kangra HP	Closed	Closed	Closed	Closed
28	Shivam Stone Crusher Village & PO Mand Bhogrwan Tehsil Indora Distt Kangra H.P.	River Bed	Yes	16.07.2027	Consent Valid
29	Hari Om Stone Crusher, Village Mand Bhogrwan, Tehsil Indora, Distt. Kangra, H.P.	River Bed	Yes	25.05.2025	Applied and under process. Further directions issued vide this office letter no. 5419-20, dated: 26/09/2025

Vallu Gupta

Asstt. Environmental Engineer
HP State Pollution Control Board
Him Parivesh Bhawan, Dari
Dharamshala Distt Kangra (H.P.)



Himachal Pradesh State Pollution Control Board

Regional Office, Dharamshala

Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057

Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/(875)M/s J.V. Stone Crusher- Lodhwan/RO (D/sala)/2025/- *549-10* Date : *26/09/25*

To,

M/s J.V. Stone Crusher,
VPO Lodhwan, Tehsil Nurpur,
Distt. Kangra.

Subject: Notice under the provisions of Water (Prevention & Control of Pollution) Act 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Sir,

This is in reference to your online application vide no. 17004810 for renewal of consent to operate (RCTO) under both Acts. During the inspection conducted by officer of this office on date 22.09.2025, it has been found that you have not properly provide covers over the dust arising machinery, screener, conveyor belts, telescopic chute is not provided in each conveyors, repair of wind breaking wall is required & to raise its height as per CPCB Guidelines, wet sand and dust had been spread over the road, data not properly mentioned on the display board as per CPCB guidelines and not applied for CTE expansion for sand washing machinery added.

Hence, you are directed to provide above said pollution control devices & apply for CTE expansion for additional plant & machinery. Meanwhile you are directed not to operate your unit till you obtain the Consent of the State Board. Compliance report in this regard should be submitted within a week's time, otherwise your online application will be rejected.

Varun Gupta

Er. Varun Gupta
Assistant Environmental Engineer
HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
Assistant Environmental Engineer,
HP State Pollution Control Board

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Himachal Pradesh State Pollution Control Board
 Regional Office, Dharamshala
 Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057
 Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/M/s Ome Stone Crusher- Tipri/RO (D/sala)/2025/-

Date :

5511-12 26/09/2025

To,

M/s Om Stone Crusher,
 Vill. Tipri, PO Lodhwan,
 Tehsil Indora, Distt. Kangra.

Subject: Notice under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Sir,

This is in reference to your online application vide no. 13951394 for RCTO, which is under process at head office. Meanwhile, you are directed not to operate your unit till the Consent application is decided by the State Board. In case of non-compliance legal action shall be initiated against your unit.

Varun Gupta

Er. Varun Gupta
 Assistant Environmental Engineer
 HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta,
 Assistant Environmental Engineer,
 HP State Pollution Control Board

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Himachal Pradesh State Pollution Control Board
Regional Office, Dharamshala
Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057
Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/(604)M/s Gold Mine Stone Crusher- Lodhwan/RO (D/sala)/2025/-

Date :

To,

54/3-14 26/09/25

M/s Gold Mine Stone Crusher,
VPO Lodhwan, Tehsil Nurpur,
Distt. Kangra.

Subject: Notice under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Sir,

This is in reference to your online application vide no. 16914822 for renewal of consent to operate (RCTO) & 16924367 for CTE expansion under both Acts. During the inspection conducted by officer of this office on date 22.09.2025, it has been found that repair of wind breaking wall is required & to raise its height as per CPCB Guidelines, wet sand and dust had been spread over the road, data not properly mentioned on the display board as per CPCB guidelines & recirculation pump for recycling of treated water is not provided.

Hence, you are directed to provide above said pollution control devices. Meanwhile you are directed not to operate your unit till you obtain the Consent of the State Board. Compliance report in this regard should be submitted within a week's time, otherwise your online application will be rejected.

Varun Gupta

Er. Varun Gupta
Assistant Environmental Engineer
HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
Assistant Environmental Engineer.
HP State Pollution Control Board

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Himachal Pradesh State Pollution Control Board
 Regional Office, Dharamshala
 Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057
 Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/M/s Krishna Stone Crusher- Damtal/RO (D/sala)/2025/-

Date :

To,

54/15-16 26/09/25

M/s Krishna Stone Crusher,
 G T Road Damtal,
 Tehsil Indora, Distt. Kangra.

Subject: Notice under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Sir,

This is in reference to your online application vide no. 17005851 for RCTO, which is under process at head office. Meanwhile, you are directed not to operate your unit till the Consent application is decided by the State Board. In case of non-compliance legal action shall be initiated against your unit.

Varun Gupta

Er. Varun Gupta
 Assistant Environmental Engineer
 HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
 Assistant Environmental Engineer,
 HP State Pollution Control Board

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Himachal Pradesh State Pollution Control Board
Regional Office, Dharamshala
Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057
Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/M/s Jai Hari Stone Crusher- Indora/RO (D/sala)/2025/-

Date :

To,

54/17-18

26/09/25

M/s Jai Hari Stone Crusher,
Vill. Indora,
Tehsil Indora, Distt. Kangra.

Subject: Notice under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Sir,

This is in reference to your online application vide no. 14630011 for RCTO, which is under process at head office. Meanwhile, you are directed not to operate your unit till the Consent application is decided by the State Board. In case of non-compliance legal action shall be initiated against your unit.

Varun Gupta

Er. Varun Gupta
Assistant Environmental Engineer
HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
Assistant Environmental Engineer,
HP State Pollution Control Board

OR



Himachal Pradesh State Pollution Control Board
Regional Office, Dharamshala
Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057
Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/M/s Hari Om Stone Crusher- Indora/RO (D/sala)/2025/-

Date :

To,

54/8-20

26/09/25

M/s Hari Om Stone Crusher,
Vill. Mand Bhogarwan,
Tehsil Indora, Distt. Kangra.

Subject: Notice under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

Sir,

This is in reference to your online application vide no. 16178982 for RCTO, which is under process at head office. Meanwhile, you are directed not to operate your unit till the Consent application is decided by the State Board. In case of non-compliance legal action shall be initiated against your unit.

Varun Gupta

Er. Varun Gupta
Assistant Environmental Engineer
HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
Assistant Environmental Engineer,
HP State Pollution Control Board

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Himachal Pradesh State Pollution Control Board
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Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/(875)M/s New Randhawa Stone Crusher- Dhangu/RO (D/sala)/2025/-

Date :

To,

5/21-22 26/09/25

M/s New Randhawa Stone Crusher,
Dhangu majra road Damtal, Tehsil Indora,
Distt. Kangra.

Subject: Directions under the provisions of Environment (Protection) Act, 1986.
Sir,

This is in reference to your e- mail dated vide which you have submitted that the approach road connecting your stone crusher to main road has been washed away in the month of July, 2025 due to heavy flood in Chakki river & connectivity will be restored approximately after two months and you are not operating your stone crusher.

Since, your online application for renewal of consent to operate have been returned back as inspection of your unit could not be conducted due to non-availability of approach road, you are hereby directed not to operate your unit till you obtain the Consent of the State Board. In case of non-compliance legal action shall be initiated against your unit.

Varun Gupta

Er. Varun Gupta
Assistant Environmental Engineer
HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
Assistant Environmental Engineer,
HP State Pollution Control Board.

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Himachal Pradesh State Pollution Control Board
 Regional Office, Dharamshala
 Near GSSS Dari Tehsil Dharamshala Distt Kangra -176057
 Telephone No. 01892-222628 e-mail: pcbrojassur@gmail.com



No. PCB/M/s D.S. Stone Crusher- Dhangu/RO (D/sala)/2025/-

Date :

To,

5423-23

26/09/25

M/s D.S. Stone Crusher,
 Dhangu majra road Damtal, Tehsil Indora,
 Distt. Kangra.

Subject: Directions under the provisions of Environment (Protection) Act, 1986.
 Sir,

This is in reference to your e- mail dated vide which you have submitted that the approach road connecting your stone crusher to main road has been washed away in the month of July, 2025 due to heavy flood in Chakki river & connectivity will be restored approximately after two months and you are not operating your stone crusher.

Since, your online application for renewal of consent to operate have been returned back as inspection of your unit could not be conducted due to non-availability of approach road, you are hereby directed not to operate your unit till you obtain the Consent of the State Board. In case of non-compliance legal action shall be initiated against your unit.

Varun Gupta

Er. Varun Gupta
 Assistant Environmental Engineer
 HP State Pollution Control Board.

Copy to:- The Assistant Environmental Engineer, H.P. State Pollution Control Board, Sub Regional Office Nurpur, Tehsil Nurpur, Distt. Kangra for information, please.

Varun Gupta

Er. Varun Gupta.
 Assistant Environmental Engineer.
 HP State Pollution Control Board.

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